

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

212/245/NCLT/MB/MAH/2017

IN THE MATTER OF:

Mr. Sanjay Lalchand Siriah **APPLICANT / PETITIONER**
Vs
M/s White Steel Engineering Solutions Pvt. RESPONDENT
LTd.

SECTION:
Under Section 245 of the Companies Act

Order delivered on 10.08.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (Technical)

For the ROC/RD(NR), Delhi : Mr. Manish Raj, Company Prosecutor

ORDER

None is present on behalf of the parties.

In the interest of justice, hearing is deferred to 05.09.2017.

Sd-

(CHIEF JUSTICE M. M. KUMAR)
PRESIDENT

Sd-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)